

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.1)/ 1362 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 1 March, 2021.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)5/2018/REG/127 dated 25.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.03.2021 along with station leave permission has been granted. The Joint Registrar, Gauhati High Court, Kohima Bench will look after the business of the office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.1)/ 1363 /A. dtd. --- 1.3.2021
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

6/01/3/21
JT.REGISTRAR (VIGILANCE)
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